

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 14th February, 2014

In the matter of:

Hooghly Chambers of Commerce and Industry	...	Appellant(s)
Versus		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

ORDER

There is no sitting of the Bench today.

As agreed by learned counsel for the parties, the matter is fixed for further hearing on **7th March, 2014**.

(Court Master)

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